Year	State	No. of officers	
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[English]

FCI Unit at Talcher

2124. SHRI HARIN PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been invited to the newes item dcaptioned End of road for FCI Unit' appearing in the Indian Express dated October 10, 1991;

(b) whether the unit of the Fertilizer Corporation of India at Talcher in Dhenkanal district is passing through acute financial crisis;

(c) whether the said unit is likely to be closed down; and

(d) the steps the Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-IZERS (DR. CHINTA MOHAN): (a) and (b). Yes. Sir.

(c) and (d). No decision has been taken to close down the Talcher unit of Fertilizer Corporation of India. Fertilizer Corporation of India has sent a proposal for capital restructuring of the company. FCI has sent proposal for revamping of the Talcher unit. Besides the above, for continuing the supply of coal to Talcher unit without any interruption, Department of Coal and M/s. South Eastern Collieries Ltd. have been approached.

Disinvestment of Shares of Public Sector Undertakings

2125. SHRI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified the public sector undertakings, the shares of which are proposed to be disinvested;

(b) if so, the details thereof; and

(c) the method proposed to be used for the process of disinvestment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). The list of Public Sector Undertakings, the shares of which are proposed to be disinvested, is under consideration of the Government and shall be laid on the Table of the House when finalised.

Development of Towns with Japanese Aid

2126. SHRIMATI NARAIN SINGH CHAUDHARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have a